

**Central Administrative Tribunal
Principal Bench**

OA No.4215/2015

New Delhi, this the 30th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. N. Gaur, Member (A)**

Sh. D. Rajamani
S/o Shri Doraisamy
R/o Door No.110, Kannianmman Koil Street,
Venbakkam Post, Chegalpattu Taluk,
Kancheepuram District,
Tamil Nadu 603111.

Retired as
Dy. Legal Advisor
CBI/BS&F Zone,
CGO Complex, Lodhi Road,
New Delhi 110 003.

... Applicant.

(None is present)

Versus

1. Union of India
Through its Secretary
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training,
Central Secretariat,
North Block,
New Delhi 110 001.
2. The Director
Central Bureau of Investigation
Lodhi Road, CGO Complex,
New Delhi 110 003.

.... Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

None is present for the applicant. From the previous orders, it is seen that neither the applicant nor his counsel was present for the last three hearings.

2. It appears that the applicant is not interested in prosecuting this Application. The same is dismissed for default of appearance and non prosecution.

**(V. N. Gaur)
Member (A)**

/pj/

**(Justice Permod Kohli)
Chairman**

